

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **29.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 311/2026 For Condone Delay IA No. 881/2026 For Stay IA No. 882/2026	Telangana Housing Board Vs Koncept Nirman Pvt Ltd & Anr.	Mr. S Rahul Reddy	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 866/2026 (To Implead) in Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Rohit Jain R4 R6 Mr. Sriram Venkatavaradan R10
3.	Comp App (AT) (CH) (Ins) No. 278/2026 For Exemption IA No. 787 & 788/2026 For Stay IA No. 789/2026	Bayavarapu Padmaja Suspended Director of Lanarsy Infra Ltd Vs Agrawal Infracab Pvt Ltd & 2 Ors.	Mr. Amrith Bhargav	
4.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd	Ms. Praveena Gautam	Mr. Pranava Charan
5.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023 For Direction IA No. 860/2024	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Ms. Akshayaa Benjamin	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No. 188/2021 (Comp App (AT) No. 77/2019) For Direction (With Defects) IA No. 880/2026	Dr. Joe Verghese & 2 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors	Ms. Arthi Fernandes	Mr. AM Sridharan R1 Mr. Jerin Asher Sojan R2 Mr. Saji P John R3 R4 R6 Mr. Prasad Vijayakumar R5
7.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No.836 & 837/2020)	MG Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
8.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
9.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr. Ramasubramaniam Raja- R1 Mr. J Manivannan R2
10.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. Ramasubramaniam Raja- R2
11.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd & Anr	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
12.	Comp App (AT) (CH) No. 112/ 2023 For Interim Relief IA No. 1387/2023	Gireesh Sanghi Vs SKK Zippers Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9

13.	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Gireesh Sanghi Vs Sanghi Poly Zips Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
14.	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
15.	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
16.	Comp App (AT) (CH) No. 58/2024 For Direction IA No. 865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
17.	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt Ltd & 10 Ors WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3- R5 Ms. Kopal Sharraf R6- R8 Ms. Lakshana Viravalli R9
18.	Comp App (AT) (CH) No. 02/2025 For Direction IA No. 25/2025	Gireesh Sanghi Vs Alpha Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8

19.	Comp App (AT) (CH) No. 03/2025 For Direction IA No. 30/2025	Gireesh Sanghi Vs Sanghi Threads Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
20.	Comp App (AT) (CH) No. 04/2025 Interim Relief IA No. 34/2025 For Exemption IA No. 37/2025	Gireesh Sanghi Vs Sanghi Synthetics Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
21.	Comp App (AT) (CH) No. 05/2025 For Interim Relief IA No. 39/2025 For Exemption IA No. 42/2025	Gireesh Sanghi Vs SZF Pvt Ltd & 10 Ors	Mr. Yogesh Jagia	Mr. K Gowtham Kumar- R1 Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
22.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
23.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
24.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
25.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4

26.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
27.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper& Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
28.	Comp App (AT) (CH) (Ins) No. 22/2025 For Stay IA No. 102/2025	CS Hari Kumar Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan V	Mr. Sai Srujan Tayi	
29.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar R1 Mr. Y Suryanarayana R2-R5, R7
30.	Comp App (AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025	State Bank of India & 2 Ors Vs S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar
31.	Comp App (AT) (CH) (Ins) No. 406/2025	Tata Capital Limited Vs Mohan Rao Indukuri WITH	Mr. Gaurav Chatterjee	
32.	Comp App (AT) (CH) (Ins) No. 407/2025	Tata Capital Limited Vs Uma Vani Indukuri	Mr. Gaurav Chatterjee	
33.	Comp App (AT) (CH) (Ins) No. 436/2025 For Stay IA No. 1246/2025	Pradeep Kumar Sekar & Anr. Vs Solar Semiconductor Energy Systems (India) Pvt Ltd., Rep by RP Murali Prasad Nalam & Anr. WITH	Mr. Pranav Gopalakrishnan	
34.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd & Anr.	Mr. Mayan H Jain	

35.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr	Mr. Akash Balagee	
36.	Comp App (AT) (CH) (Ins) No. 198/2026 For Stay IA No. 567/2026	Lanco Kondapalli Power Ltd & Anr. Vs Central Transmission Utility of India Ltd & Anr	Mr. Puneet Yadav	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	Comp App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
38.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
39.	Comp App (AT) (CH) (Ins) No. 42/2022 For Exemption IA No. 90/2022 For Direction IA No.194/2022 For Stay IA No. 632/2025	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
40.	Comp App (AT) (CH) (Ins) No. 87/2022 For Exemption IA No. 187/2022 Leave to file IA No. 188/2022	K. Bapaiah, Promoter and Erstwhile Director of Anandram Developers Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
41.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
42.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan

43.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
44.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd& 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
45.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12
46.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan
47.	Comp App (AT) (CH) (Ins) No. 23/2023	Srikanth Dwaraknath Liquidator, Surana Power Ltd. Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran R3 Ms. S Menaka- R4 Ms. G Savitha- R6 Mr. VV Sivakumar R8 Ms. Ancy George R10 R12
48.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation and Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. CS Anuradha Bisani
49.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
50.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
51.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in